

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "C": NEW DELHI**

**BEFORE
SHRI ANIL CHATURVEDI, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA No. 6794/Del/2019
Asstt. Year: 2015-16

Kulvinder Pal Singh, B-34, 3 rd Floor, Jangpura Extn. New Delhi – 110 014 PAN ABBPS7418J (Appellant)	Vs.	ITO ward-54(1) New Delhi. (Respondent)
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Assessee by:	Withdrawal application
Department by :	Shri Anuj Garg, Sr. DR
Date of Hearing	11.08.2022
Date of pronouncement	11.08.2022

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order of the CIT(Appeals)-18, New Delhi dated 22.03.2018 relating to the assessment year 2015- 16.

2. The Ld. AR for the assessee, vide letter dated 2nd August, 2022 has requested for withdrawal of the appeal on the ground that the assessee has

opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and the order for full and final settlement of tax arrear in Form No. 5 has already been issued by the Department. A copy of the order in Form - 5 is also filed.

3. The Ld. Sr. DR has no objection for withdrawal of the appeal.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed.

**Order pronounced in the open court at time of hearing itself i.e.
on 11th August, 2022.**

sd/-

**(ANIL CHATURVDI)
ACCOUNTANT MEMBER**

sd/-

**(ASTHA CHANDRA)
JUDICIAL MEMBER**

Dated: 12/08/2022

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the	

Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	